

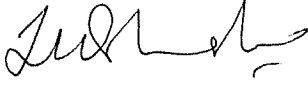

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

2

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 30/01/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/26/2016  
NAME OF THE PETITIONER(S) : S. RAMANIKLAL PANDIA & ANOTHER  
NAME OF THE RESPONDENT(S) : UNITED PHARMA (INDIA) PRIVATE LIMITED & 4  
OTHERS  
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	T.K. BHASKAR	Petitioner counsel	
2.	JERUN ASHER SOJAN For HARISHANKER MANI	Counsel for Respondent	

ORDER

At request of the Petitioner counsel, list this matter on 25.02.2019.

-S.D.-  
(S.VIJAYARAGHAVAN)  
Member (Technical)

-S.D.-  
(B.S.V.PRAKASH KUMAR)  
Member (Judicial)